

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **16.07.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : CP(IB)/147(CHE)/2024  
**NAME OF THE PETITIONER(S)** : New Chennai Township Pvt. Ltd.  
**NAME OF THE RESPONDENT(S)** : Eswari Electricals Pvt. Ltd.  
**UNDER SECTION** : Sec 9 Rule 6 of IBC, 2016

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**ORDER**

Present: Ms. S. Gowri, Ld. Counsel for the Petitioner.  
Shri. Kasturi Rangan, Ld. Counsel for the Respondent.

Ld. Counsel for the Petitioner is directed to serve copy of the petition on the Respondent.

Respondent is given two weeks time to file reply and serve copy on the other side.

Rejoinder, if any, be filed within two weeks thereafter.

List the petition for hearing on **30.08.2024**.

Sd/-  
**VENKATARAMAN SUBRAMANIAM**  
**MEMBER (TECHNICAL)**

Sd/-  
**SANJIV JAIN**  
**MEMBER (JUDICIAL)**

vs